



# **The Gauhati High Court, At Guwahati**

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

## **N O T I C E**

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON **01-10-2021(FRIDAY)**:

1. MATTERS PERTAINING TO THE **DIVISION BENCH-II** WILL BE TAKEN UP BY **DIVISION BENCH-I**.
2. SINGLE BENCH OF **HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA** WILL TAKE UP THE MATTERS PERTAINING TO SINGLE BENCH OF **HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**.
3. MATTERS FIXED BEFORE THE SINGLE BENCH OF **HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI** ARE **DEFERRED**.
4. URGENT **CIVIL BENCH-IV** MATTERS RELATING TO SINGLE BENCH OF **HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI** MAY BE MENTIONED BEFORE **HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**.
5. URGENT **CIVIL BENCH-III** MATTERS RELATING TO SINGLE BENCH OF **HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI** MAY BE MENTIONED BEFORE THE SINGLE BENCH OF **HONOURABLE MR. JUSTICE KALYAN RAI SURANA**.

**BY ORDER**

**Dated Guwahati, the 30<sup>th</sup> September, 2021.**